

Nature of case-A.B.A  
Filing no.-8263/2020

Santosh Kumar Vs. Union of India Through The C.B.I  
Advocate Name- Sanjay Kumar

**DEFECTS:-**

- 9.i) Presentation form may be filled up completely.
- 9.ii) Party position may be corrected at A.G Slip.
- 9.iii) Particulars at Index Page may be corrected.
- 9.iv) Affidavit is older than seven days.
- 9.v) Jurisdiction may be corrected at Index Page.
- 9.vi) P.S Case No. stated in Para 1 and Prayer Portion does not tally with F.I.R.
- 9.vii) Multiple pagination appears at Annex-1.
- 9.viii) Duly Certified to be true type copy of page no. 15 to 20 may be filed.